- (iii) (a) Thirty-first Annual Report and Accounts of the Hindustan Prefab Limited, New Delhi, for the year 1983-84, together with the Auditors's Report on the Accounts and the comments of the Comptroller and Auditor General of India there-
- (b) Statement by Government accepting the above Report.

[Placed in Library, See No. LT-259|85 for (a) and (b) above]

- I. Audited Accounts (1983-84) of the Delhi Urban Art Commission. New Delhi.
- II. Notifications of the Ministry of Works and Housing and related papers.

SHRI ABDUL GAFOOR: Sir, I also beg to lay on the Table:

- I. A copy each (in English and Hindi) of the following papers, under sub-section (4) of Section 20 of the Delhi Urban Art Commission Act, 1973:—
  - (i) Annual Audited Accounts of the Delhi Urban Art Commission, New Delhi, for the year 1983-84.
  - (ii) Review by Government on the accounts of the Commission.

[Placed in Library. See No. LT-23|85 for (i) and (ii)].

II. A copy each (in English and Hindi) of the following Notifications of the Ministry of Works and Housing, under sub-section (3) of section 46 of the Urban Land (Ceiling and Regulation) Act, 1976:—

- (i) G.S.R. No. 1038, dated the 29th September, 1984, publishing the Urban Land (Ceiling and Regulation) (Amendment) Rules, 1984, together with an Explanatory Memorandum thereon.
- (ii) Notification G.S.R. No. 1077, dated the 13th October, 1984, publishing the Urban Land (Ceiling and Regulation) (Amenment) Rules, 1984, together with

an Explanatory Memorandum thereon.

on the Table

[Placed in Library. See No. LT-257/85 for (i) and (ii)]

- I. Report and Accounts (1983-84) of the National Thermal Power Corporation Limited, New Delbi and related papers.
- M. Report and Accounts (1983-84) of the National Hydroelectric Power orporation Limited, New Delhi and related papers.
- III. Report and Accounts (1983-84) of Rural Electrification Corporation Limited, New Delhi and related papers.
- IV. Report and A<sub>C</sub>counts (1983-84) of the National Projects Construction Corporation Limited, New Delh<sub>i</sub> and related papers.

THE MINISTER OF IRRRIGATION AND POWER (SHRI B. SHANKARANAND): Sir, I beg to lay on the Table—

- I A copy each (in English and Hindi) of the following papers under sub-section (1) or section 619A of the Companies Act, 1956:—
  - (i) (a) Eighth Annual Report and Accounts of the National Thermal Power Corporation Limited, New Delhi, for the year 1983-84, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
  - (b) Review by Government on the working of the Corporation.

[Placed in Library. See No. Lt-353/85 for (a) and (b) above]

II. (a) Eighth Annual Report and Accounts of the National Hydroelectric Power Corporation Limited, New Delhi, for the year 1983-84, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.